

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 143 of 2020

IN THE MATTER OF:

Mr. Pralhad Hage & Ors.Appellants

Vs.

Mr. Shyam Sirur & Ors.Respondents

Present:

For Appellants: Mr. Arun Kathpalia, Sr. Advocate with Ms. Surekha Raman and Mr. Shrenik Gandhi, Advocates.

**For Respondents: Ms. Shikha Tandon, Advocate for R-1,3.
Ms. Durga Agarwal (Caveator, for R-1,3 & 9)
Mr. Shyam Kapadia and Mr. Nikhil Pratap,
Advocates for R-7.**

With

Company Appeal (AT) No. 227 of 2020

IN THE MATTER OF:

Mr. Pralhad Hage & Ors.Appellants

Vs.

Mr. Shyam Sirur & Ors.Respondents

Present:

For Appellants: Mr. Arun Kathpalia, Sr. Advocate with Ms. Surekha Raman and Mr. Shrenik Gandhi, Advocates.

**For Respondents: Ms. Shikha Tandon and Ms. Durga Agarwal
(Caveator for R-3)
Mr. Shyam Kapadia, Advocate for R-7.**

O R D E R
(Virtual Mode)

20.01.2021: Learned Counsels for the Parties in Company Appeal (AT) No. 143 of 2020 submit that the pleadings are completed in the Appeal.

Learned Counsel for the Respondent in Company Appeal (AT) No. 227 of 2020 submits that due to some personal difficulty, she could not file the 'Reply Affidavit'. However, the 'Reply Affidavit' is ready, she is permitted to file the same within two days. Rejoinder, if any, may be filed thereafter within a week.

Let these Appeals be listed 'For Hearing' On **09th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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